

Information in respect of Hotel Corporation of India is being collected (and will be laid on the Table of the Sabha.

**Statement**

*Number of Appointments/Recruitment made during the year 1982 and 1983.*

Class of Posts	Total No. of Persons Appointed	No. of SC Candidates appointed	% of SC	Total No. of ST Candidates appointed	% of S.T.
1982					
GROUP 'C' (Class III)	650	95	14.61	15	2.30
GROUP 'D' (Class IV)	536	163	30.41	26	4.85
GROUP 'D' (Class IV) (SAFAIWALA)	123	78	63.41	4	3.25
TOTAL :	1309	336	25.66	45	3.43
1983					
GROUP 'C' (Class III)	281	51	18.14	3	2.84%
GROUP 'D' (Class IV)	295	90	30.50	11	3.72%
GROUP 'D' (Class IV) (SAFAIWALA)	30	14	46.66	1	3.2%
TOTAL :	606	155	25.57	15	3.30%

**Officers on deputation with I.T.D.C.**

232. SHRI RAJNI RANJAN SAHU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how many officers from other departments are on deputation with the India Tourism and Development Corporation since 1st April, 1983 till date; and

(b) what is the financial burden to the Corporation on this account?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) and (b) Since 1.4.1983 till date, 23 officers have been taken on deputation by the ITDC to discharge functions in the engineering, vigilance, security/statistical disciplines. The financial burden to the Corporation on this

account is insignificant, since the terms of deputation are governed by general orders issued by Government in this regard from time to time.

**Meeting of the Indo-Nepal Inter Governmental Committee on Trade, etc.**

233. SHRIMATI MAIMOONA SULTAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the seventh meeting of the Indo-Nepal inter-Governmental Committee on trade, transit and unauthorised trade was held in the 1st week of June, 1984;

(b) if so, what decision were taken there at to promote mutual trade; and

(c) what decisions were taken to effectively prevent illegal trade across the borders?